

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO-3109
TO BE ANSWERED ON FRIDAY - 13/12/2024

LOK ADALAT

3109. SHRI ARUN BHARTI:

Will the Minister of Law and Justice be pleased to state:

- (a) whether the concept of Lok Adalat has been implemented to reduce the burden on the courts, if so, the details thereof;
- (b) the number of people who have participated in Lok Adalats in the country, State-wise, since 2019 and the number of cases which have been settled;
- (c) whether, considering that the Lok Adalat is held only on certain days, Government is of the view that the objective will be achieved if regular and more frequent Lok Adalats are held at district and taluka levels for this purpose; and
- (d) if so, the action proposed to be taken in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) and (b): Lok Adalats are organized by Legal Services Institutions at such intervals as it deems fit in order to reduce the pendency of cases in courts and also to settle the disputes at pre-litigation stage. Lok Adalats are not a permanent establishment and handle pending court cases as referred to it by the respective courts. Since Lok Adalats are not permanent in nature, all unsettled cases, are reverted to the respective courts and hence do not remain pending with Lok Adalats.

The State/UT-wise and year-wise details of number of Lok Adalats organized and cases disposed of by National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) since 2019 are at Annexure-A, Annexure-B and Annexure-C respectively.

(c) and (d): The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Every year, NALSA issues calendar for organising National Lok Adalats. During the year 2025, National Lok Adalats are scheduled to be held on 8th March, 10th May, 13th September and 13th December. The State Lok Adalats are organised by State Legal Services Authorities as per the local conditions and needs.

Further in view of Covid, E-Lok Adalat was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs, wherein 10.26 crore cases were taken up out of which 1.12 crore cases were disposed of.

Statement as referred to in reply to Lok Sabha Unstarred Question No. 3109 for answering on 13.12.2024 raised by Shri Arun Bharti, MP - Lok Adalat.

Statement containing the information of cases disposed (both Pre-litigative and Pending cases) in National Lok Adalats during the years 2019, 2020, 2021, 2022, 2023 and 2024 (upto September, 2024).							
S.No.	Name of the State/UT Authority	2019	2020	2021	2022	2023	2024
		Cases disposed of	Cases disposed of	Cases disposed of	Cases disposed of	Cases disposed of	Cases disposed of
1	Andaman & Nicobar Islands	0	248	3997	3310	1536	2319
2	Andhra Pradesh	97415	37896	122839	647956	671612	139472
3	Arunachal Pradesh	588	104	1054	1071	990	1463
4	Assam	21596	12188	39642	113989	164445	129525
5	Bihar	164984	66451	151620	305483	357765	265649
6	Chandigarh	11188	2569	16833	15569	63764	31149
7	Chhattisgarh	57648	24464	134548	1125318	1664237	2374635
8	Dadra & Nagar Haveli	2021	1768	172	1323	982	415
9	Daman & Diu	249	31	113	215	19650	8177
10	Delhi	71377	83006	154992	535025	671278	509192
11	Goa	1565	351	1680	3934	3505	3007
12	Gujarat	193150	41584	748722	1185571	1863177	1584194
13	Haryana	103298	30298	123413	673487	985650	1010654
14	Himachal Pradesh	25432	5971	35556	111150	150181	128235
15	Jammu & Kashmir	32177	13258	166544	390496	404665	446944
16	Jharkhand	49228	53152	232473	1121405	2822947	3501128
17	Karnataka	281849	334681	1277856	3444607	14840452	10488183
18	Kerala	128729	15010	68681	136101	57726	46886
19	Ladakh	0	0	1463	1444	1781	1624
20	Lakshadweep	4	8	7	129	41	35
21	Madhya Pradesh	234433	108365	347333	419776	536105	357346
22	Maharashtra	428376	215837	2440375	4754239	3543736	3588920
23	Manipur	1994	204	794	1343	437	708
24	Meghalaya	695	303	852	956	680	756
25	Mizoram	495	218	790	4432	4087	951
26	Nagaland	973	251	941	888	801	782
27	Odisha	43197	18329	35557	337065	348288	565104
28	Puducherry	4194	1738	5084	6405	6297	3099
29	Punjab	89016	32528	138175	392256	760712	840072
30	Rajasthan	219098	103060	286834	4572315	16586071	8240293
31	Sikkim	165	30	110	232	126	76

32	Tamil Nadu	340594	88819	191604	447536	355762	243724
33	Telangana	110838	47560	349902	1611677	5591849	13399009
34	Tripura	3354	382	1070	4814	15724	32884
35	Uttar Pradesh	2484405	1171022	5551793	18698973	31644594	28258464
36	Uttarakhand	26058	8088	20882	67438	85032	58465
37	West Bengal	62890	28596	133736	788082	1115532	1006326
	Grand Total	5293273	2548368	12788037	41926010	85342217	77269865

Statement as referred to in reply to Lok Sabha Unstarred Question No. 3109 for answering on 13.12.2024 raised by Shri Arun Bharti, MP - Lok Adalat

Statement containing the information of cases disposed of (both Pre-litigative and Pending cases) in the State Lok Adalats and benches constituted during the years 2019-20, 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25 (upto September, 2024).

S.No.	Name of the State/UT Authority	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25	
		No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of
1	Andaman & Nicobar Islands	2	290	1	90	0	0	0	0	0	0	0	0
2	Andhra Pradesh	8493	11400	3585	30461	4874	12123	4999	6720	80	1825	0	0
3	Arunachal Pradesh	47	118	6	25	24	91	1	4	0	0	0	0
4	Assam	419	33084	6	1	136	13672	0	0	0	0	0	0
5	Bihar	931	1256	28	97	1	6	9	574	0	0	0	0
6	Chandigarh	12	28	26	1	69	37	30	538	32	1413	0	0
7	Chhattisgarh	610	1662	491	3475	187	228	124	139	0	0	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
10	Delhi	52	16340	300	195359	250	147103	60	11094	198	123151	182	141984
11	Goa	5	81	8	777	30	3209	43	1308	13	245	8	329
12	Gujarat	4542	20611	2851	21880	5157	15546	3805	19717	12	244	1569	6544
13	Haryana	66040	124952	33774	52789	54762	115797	43135	230018	92	29196	0	0
14	Himachal Pradesh	1865	68651	90	3205	260	22031	142	4198	59	2880	26	1126
15	Jammu & Kashmir	145	16774	125	9469	24	3271	225	76683	134	28170	138	26422
16	Jharkhand	743	14341	607	79649	1310	22954	1523	10868	1495	33718	721	748810

17	Karnataka	3890	45165	1912	121884	412	2524	229	2632	0	0	0	0
18	Kerala	1972	21408	721	4837	302	19226	607	23246	657	26231	291	1675
19	Ladakh	0	0	0	0	4	32	4	240	0	0	0	0
20	Lakshadweep	2	0	0	0	0	0	3	3	1	1	0	0
21	Madhya Pradesh	1166	10675	1714	14903	808	4110	1242	5367	1472	48996	548	1426
22	Maharashtra	592	7932	22	605	6	28	30	341	38	580	2	1
23	Manipur	0	0	1	21	0	0	4	43	0	0	0	0
24	Meghalaya	0	0	0	0	23	89	0	0	0	0	0	0
25	Mizoram	112	552	27	147	17	204	41	1202	12	94	35	398
26	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
27	Odisha	101	45210	239	4628	12	326	6	112422	3	244230	0	0
28	Puducherry	49	699	24	392	42	262	47	743	38	492	12	181
29	Punjab	803	4242	0	0	339	1108	6	15	154	2268	0	0
30	Rajasthan	3689	6522	607	34514	786	845	1202	1628	1086	1039	526	497
31	Sikkim	120	560	110	158	110	636	150	887	143	784	78	468
32	Tamil Nadu	2181	16621	767	13117	759	13066	1295	16369	1336	34744	263	3104
33	Telangana	1862	12352	1501	24327	2827	7363	2604	25365	2474	171817	1267	12089
34	Tripura	35	7353	12	6938	93	11624	19	2492	62	25637	11	3796
35	Uttar Pradesh	197	3916	200	100305	57	31414	30	259125	172	411941	224	59246
36	Uttarakhand	72	27258	121	6166	25	8605	125	26498	102	17407	43	3816
37	West Bengal	1307	25698	575	13853	774	74999	454	10830	0	0	0	0
	Grand Total	102056	545751	50451	744073	74480	532529	62194	851309	9865	1207103	5944	1011912

Annexure-C

Statement as referred to in reply to Lok Sabha Unstarred Question No. 3109 for answering on 13.12.2024 raised by Shri Arun Bharti, MP -Lok Adalat

Statement containing the information of number of sittings of Permanent Lok Adalats (Public Utility Services) and cases settled in these sittings during the years 2019-20, 2020-21, 2021-22, 2022-23, 2023-24 and 2024-25 (upto September, 2024)

S. No.	Name of the State/UT Authority	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25	
		Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	1384	1608	431	1283	927	1406	1058	558	1349	1134	726	860
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
4	Assam	263	38	99	12	141	56	213	56	195	97	83	13
5	Bihar	1754	688	977	203	482	221	313	157	0	0	0	0
6	Chandigarh	246	582	246	108	240	687	241	10945	239	11511	124	6978
7	Chhattisgarh	918	96	346	32	1045	1199	1224	2028	1174	6749	575	5536
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
10	Delhi	516	19439	532	14765	791	17395	773	18682	781	19337	412	10713
11	Goa	21	57	24	30	2	0	0	0	0	0	3	44
12	Gujarat	9	120	1	105	9	2238	1	8	0	0	0	0
13	Haryana	3578	45839	3413	9654	3547	30960	3416	72440	3659	107362	1821	33091
14	Himachal Pradesh	38	112	6	10	9	11	0	0	0	0	0	0
15	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
16	Jharkhand	2738	10517	3554	1943	5144	32514	6216	26154	5826	35715	2958	14287

17	Karnataka	1578	6399	1069	3869	1292	5371	904	4588	603	4190	646	4573
18	Kerala	276	442	336	248	212	1104	226	2564	415	1527	196	219
19	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0
20	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
21	Madhya Pradesh	368	510	455	270	886	574	1176	608	1071	409	422	156
22	Maharashtra	797	3304	541	249	918	765	1017	1208	1023	485	503	497
23	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
24	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
25	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
26	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
27	Odisha	935	1870	583	1350	742	1561	753	1612	1041	1891	632	968
28	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
29	Punjab	4504	8391	2868	3987	4538	9967	4902	14545	4969	20279	2573	9869
30	Rajasthan	4545	5254	1123	806	2960	3228	4435	5072	4230	5799	2600	2333
31	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
32	Tamil Nadu	245	47	236	80	671	272	1121	528	1119	427	553	237
33	Telangana	181	3546	66	549	108	6674	118	7540	104	12746	37	7086
34	Tripura	147	208	1	0	44	81	70	162	97	157	65	70
35	Uttar Pradesh	4274	1230	2714	383	3961	1087	3720	1173	4476	2516	2005	1001
36	Uttarakhand	461	379	156	522	484	765	590	510	649	432	375	245
37	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
	Grand Total	29776	110676	19777	40458	29153	118136	32487	171138	33020	232763	17309	98776